

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF MILITARY AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO.2129
TO BE ANSWERED ON 10th DECEMBER, 2021

PERMANENT COMMISSION TO WOMEN ARMY OFFICERS

2129. SHRI A. RAJA:

Will the Minister of DEFENCE
be pleased to state:

- (a) the number of women army officers granted permanent commission in the Indian army after verdict of the Supreme Court;
- (b) whether there has been delay in granting permanent commission to some women officers;
- (c) if so, the details thereof along with the reasons therefor; and
- (d) the time by which all women officers are likely to be granted permanent commission?

A N S W E R

MINISTER OF STATE
IN THE MINISTRY OF DEFENCE

(SHRI AJAY BHATT)

- (a) 557 Women Officers have been granted Permanent Commission in Indian Army after the Hon'ble Supreme Court judgment dated 17th February, 2020.
- (b) & (c): No delay has been made in granting permanent commission to any Women Officer.
- (d) 63 eligible Women Officers have been granted permanent commission as on 07 December, 2021 in compliance of the judgment of the Hon'ble Supreme Court.
